## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) FOI TK Bhaskas Periyadarshini.N Shwetta vasudevan Keerthi Knikhna

counsel for the Petitioners 1-2

Hari Shankan Mani Sandeep kuman

Coursel for.
Responded. 1-4

For Adithya Reddy

Counsel for Respondent 526

**ORDER** 

Ms N Priyadarshini, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 and Ms Adithya Reddy, counsel for R5 & R6 are present. Counsel for R5 & R6 submitted that she is filing a petition today in the Registry to transpose R5 & R6 as petitioners. She is directed to furnish copy of the same to the other respondents. Counsel for petitioner stated that they do not have any objection for the same. Counsel for R1 to R4 sought time to reply and also submit arguments in this regard. Time extended at request. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)